



CENTRAL ELECTRICITY REGULATORY COMMISSION

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Petition No. 44/TL/2023

Dated 23.03.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by WRSR Power Transmission Limited, C-105, Anand Niketan, New Delhi 110021 to establish inter-State Transmission System for "ISTS Network Expansion scheme in Western Region and Southern Region for export of surplus power during high RE scenario in Southern Region", on Build, Own, Operate and Transfer (BOOT) basis consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from effective date
1.	Narendra New (GIS) – Pune (GIS) 765kV D/c line with 1x330MVA switchable line reactor(SLR) on each ckt at both ends <ul style="list-style-type: none"> • 765 kV line bays -2 (GIS) (at Narendra New) • 765 kV line bays -2 (GIS) (at Pune) • 765 kV, 330 MVA SLR – 2 nos. (7 x 110 MVA incl. 1 switchable spare unit) at Pune (GIS) • 765 kV, 330 MVA SLR – 2 nos. (6 x 110 MVA) at Narendra (New) (GIS) 	18 months
2.	Upgradation of Narendra (New) (GIS) to its rated voltage of 765 kV level along with 4x1500 MVA transformer and 2x330 MVA Bus Reactor <ul style="list-style-type: none"> • 765/400 kV, 1500 MVA- 4 no. (13 X 500 MVA incl. 1 spare unit) • 765 kV ICT bays-4 nos.(GIS) • 400 kV ICT bays-2 nos.(GIS)* • 765 kV, 330 MVA Bus Reactor – 2 nos. (7 X 110 MVA inc. 1 switchable spare unit to be used for both bus/line reactors) • 765 kV Bus Reactor bays – 2 nos. (GIS) 	

*Out of required 04 nos. of 400kV ICT bays (GIS) for 765/400kV ICTs, 02 nos. of 400 kV ICT bays (GIS) for 765/400kV ICTs are under implementation through TBCB route under the scheme "Evacuation of Power from RE Sources in Koppal Wind Energy Zone (Karnataka) (2500 MW)"

Note:

- 1) Powergrid to provide space for upgradation of Narendra (New) (GIS) to its rated voltage of 765 kV level
- 2) Powergrid to provide space for 2 no of 765 kV GIS line bays alongwith SLR at Pune end for termination of Narendra New (GIS) – Pune (GIS) 765kV D/c line
- 3) Powergrid to provide space for implementation of 2 no. 400 kV ICT bays (GIS) for 765/400kV ICTs at Narendra (New) (GIS). Out of required 04 nos. of 400kV ICT bays (GIS) for 765/400kV ICTs, 02 nos. of 400 kV ICT bays (GIS) for 765/400kV ICTs are under implementation through TBCB route under the scheme "Evacuation of Power from RE Sources in Koppal Wind Energy Zone (Karnataka) (2500 MW)"
- 4) Narendra (New)(GIS) - Kolhapur 765kV D/c line to be kept charged at 400kV level
- 5) Any bay required for completion of diameter (GIS) in one-and-half breaker scheme shall also be executed by the TSP."
2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹ 2134.77 million per annum on the basis of the competitive bidding carried out by REC Power Development and Consultancy Limited (RECPDCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
3. The Central Transmission Utility of India Limited vide its letter dated 8.2.2023 has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
4. Based on material available on record, the Commission has, vide order dated 22.3.2023 in Petition No. 44/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of Inter-State transmission licence to WRSR Power Transmission Limited before the Commission can be accessed at the website www.adanitransmission.com or inspected by any person in the Commission's office by following the laid down procedure.
6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 11.4.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
7. The application shall be taken up for further hearing by the Commission on 13.4.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary

